

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of Direction &
Registrar's Orders.

Tribunal's Orders

Fixed for A.M.
on 21/3/94

Rga
for Deputy Registrar

Date: 21.3.94

Mr. V. B. Madaw for the
applicant.

ADMIT.

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memo of appearance
filed in Registrar
Court on 27/04/94.
OP

Reply of the respondents
within six weeks of service
of notice on the respondents.
Matter be listed for completion
of pleadings on 27.5.94 and
then in summary list

(R. Ranganathan)
M.A.

(H. S. Deshpande)
V.C.

Dated: 27-5-1994.

Note for the applicant.
Mr. Karkera, Counsel
for the Respondents. He
prays to grant some
time for filing reply.

S.O. to 2-8-1994 is
the last chance.



Dy. Registrar

Dated: 2-8-1994 adjourned
for tomorrow.

Dated: 3-8-1994.

Note for the applicant
Mr. Karkera, Counsel for
the respondents. He says
that reply is almost ready
and therefore prays to grant
some time for filing reply.

S.O. to 29-9-1994 is the
last chance.

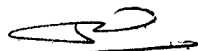


Dy. Registrar

Dated: 29-9-1994.

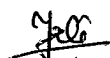
Note for the applicant.
Mr. S. S. Karkera, Counsel
for the Respondents prays
to grant short time for
filing reply as the reply is
almost ready.

S.O. to 17-10-1994 is
the last chance.



Dy. Registrar

Reply Filed by Resps
recd on 11.10.94 in
duplicate.


12.10

Dated: 17-10-1994.

Mr. V.B. Madan,
Counsel for the applicant.

Mr. S.S. Karkera,
Counsel for the respondents.
They have already
filed their reply in
the matter.

The matter be
remitted in sine-die
list. At the time of
fixing the date of
hearing notice may
be issued to R-3
and Counsel for the
applicant.

Sd/-
Dy. Registrar

Notices issued to
Applicant/Respondents on
8/6/99

3
9/6

PER TRIBUNAL

Dt. 3/6/99

Matter is taken out
from Sine-die List and
fixed for Final Hearing
on 24/6/99.

Inform/Issue notices
to the parties accordingly.

Sd/-
For DY. REGISTRAR

Dated: 24.6.1999 (16)

Case is called out for final
hearing. Applicant and Counsel
absent. Sh. S.S. Karkera for Sh.
P.M. Pradhan Counsel for the respondents.

The OA is dismissed for
non prosecution.

Sd/-
C.D.S. Baweja (R.G. Vaidyanatha)
MIA)

Sd/-
Order/Judgement despatched
to Applicant/Respondent(s)
on 21/7/99

Sd/-
26/7/99.